

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.†698

TO BE ANSWERED ON THE 1st MARCH, 2016/PHALGUNA 11,1937 (SAKA)

TERRORISM IN J&K

†698. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the terrorists equipped with heavy weapons have occupied the hilly areas of Jammu and Kashmir;

(b) if so, the details thereof;

(c) whether the terrorists have destroyed the fencing erected at the border to gain illegal entry;

(d) if so, the details thereof;

(e) whether the Government has constituted any Committee to formulate anti-infiltration strategy; and

(f) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): No, madam.

(e) & (f): To check infiltration, the following two Committees/Groups were constituted:-

(i) A committee to carry out the physical audit of the fences along the International Border (IB) in Jammu with a view to find out any possible gaps and vulnerable areas open for infiltration.

(ii) A Technical Group for suggesting measures to strengthen the physical infrastructure relating to Anti Infiltration Obstacle Systems (AIOS) along the border in Jammu.

On the basis of the reports of these Committees, the following measures have been taken:-

(a) Provision of tractors with suitable furrow/cutters for clearing of sarkanda/wild growth in border areas.

(b) Uninterrupted functioning of border flood light system.

(c) Deployment of Hand Hold Thermal Imagers (HHTIs) in various units of Border Security Force (BSF).

(d) Construction of culverts/bridges on nullahs.

(e) Technological solutions for border surveillance.